Title: Papers laid on the Table of the House by members/Ministers.

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : उपाध्यक्ष महोदय, श्री शरद पवार की और से, मैं निम्नलिखित पत् सभा पटल पर रखता हुं -

(1) वर्ष 2008-2009 के लिए पशुपालन, डेरी और मत्स्यपालन विभाग, कृषि मंत्रालय।

( Placed in Library, See No. LT 8434/08)

(2) वर्ष 2008-2009 के लिए कृषि सहकारिता विभाग, कृषि मंत्रालय।

( Placed in Library, See No. LT 8435/08)

(3) वर्ष 2008-2009 के लिए उपभोक्ता मामले विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय।

( Placed in Library, See No. LT 8436/08)

(4) वर्ष 2008-2009 के लिए खाद्य और सार्वजनिक वितरण विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय।

( Placed in Library, See No. LT 8437/08)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): On behalf of Shri P. Chidambaram, I beg to lay on the Table a copy each of the following Outcome Budgets (Hindi and English versions):

(1) Ministry of Finance for the year 2008-2009.

( Placed in Library, See No. LT 8438/08)

(2) Ministry of Finance, Flagship Programmes for the year 2008-2009.

( Placed in Library, See No. LT 8439/08)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table -

- (1) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2006-2007.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

( Placed in Library, See No. LT 8440/08)

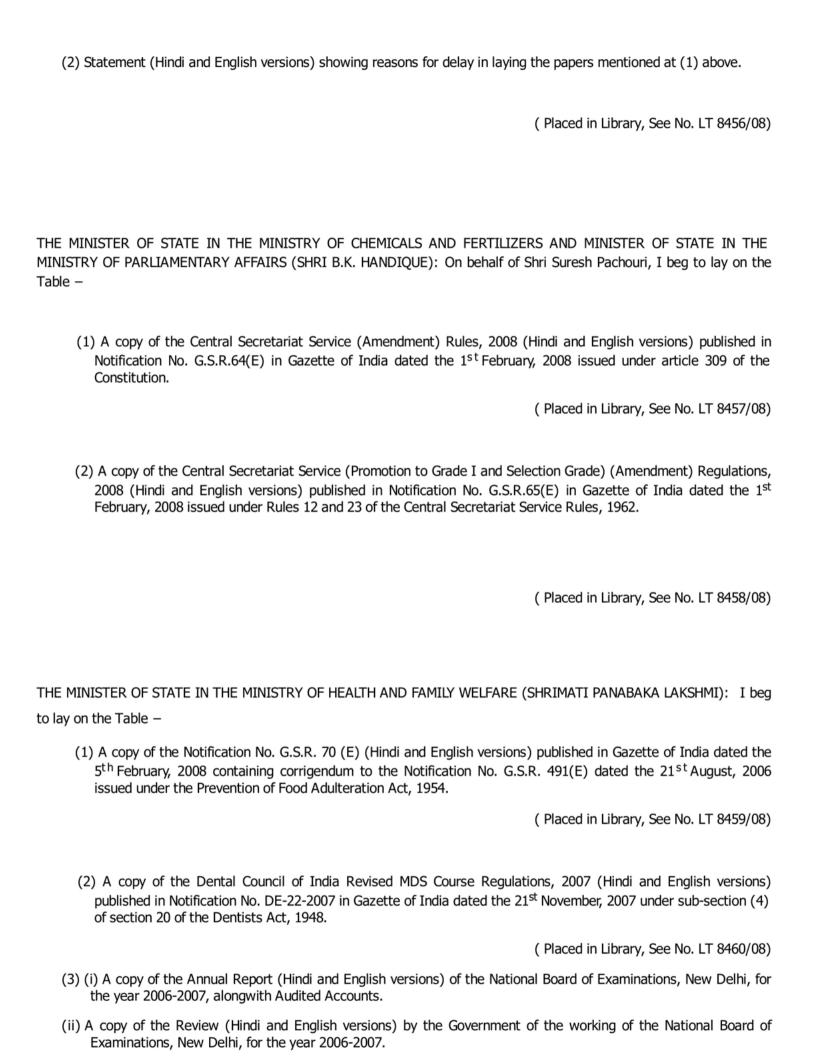
(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Shipping, Road Transport and Highways for the year 2008-2009.			
( Placed in Library, See No. LT 8441/08)			
(4) A copy of the Outcome Budget (Hindi and English versions) of Ministry of Shipping, Road Transport and Highways for the year 2008-2009.			
( Placed in Library, See No. LT 8442/08)			
THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Water Resources for the year 2008-2009.			
( Placed in Library, See No. LT 8443/08)			
THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): On behalf of Dr. Raghuvansh Prasad Singh, I beg to lay on the Table –			
(1) A copy each of the following Outcome Budgets (Hindi and English versions) :-			
(i) Department of Rural Development, Ministry of Rural Development for the year 2008-2009.			
( Placed in Library, See No. LT 8444/08)			
(ii) Department of Land Resources, Ministry of Rural Development for the year 2008-2009.			
( Placed in Library, See No. LT 8445/08)			
(iii) Department of Drinking Water Supply, Ministry of Rural			
Development for the year 2008-2009.			
( Placed in Library, See No. LT 8446/08)			
THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table –			
(1)(i) A copy of the Annual Report (Hindi and English versions) of the Lakshmibai National Institute of Physical			

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmibai National

Education, Gwalior, for the year 2006-2007, alongwith Audited Accounts.

Institute of Physical Education, Gwalior, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in layin	g the papers mentioned at (1) above.
	( Placed in Library, See No. LT 8447/08)
(3) A copy each of the following Detailed Demands for Grants (Hindi and E	nglish versions):-
(i) Ministry of Youth Affairs and Sports for the year 2008-2009.	
(ii) Ministry of Panchayati Raj for the year 2008-2009.	( Placed in Library, See No. LT 8448/08)
	( Placed in Library, See No. LT 8449/08)
(iii) Ministry of Development of North Eastern Region for the year 20	008-2009.
	( Placed in Library, See No. LT 8450/08)
(4) A copy each of the following Outcome Budgets (Hindi and English version	ons):-
(i) Ministry of Youth Affairs and Sports for the year 2008-2009.	
	( Placed in Library, See No. LT 8451/08)
(ii) Ministry of Panchayati Raj for the year 2008-2009.	
	( Placed in Library, See No. LT 8452/08)
(iii) Ministry of Development of North Eastern Region for the year 20	
	( Placed in Library, See No. LT 8453/08)
THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZ MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry 2009.	Shri Oscar Fernandes, I beg to lay on the
	( Placed in Library, See No. LT 8454/08)
-	
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFAR behalf of Kumari Selja, I beg to lay on the Table a copy of the Detailed Demands the Ministry of Housing and Urban Poverty Alleviation for the year 2008-2009.	•
	( Placed in Library, See No. LT 8455/08)
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. A	HAMED): I beg to lay on the Table –
(1) (i) A copy of the Annual Report (Hindi and English versions) of the India the year 2006-2007.	an Council of World Affairs, New Delhi, for



( Placed in Library, See No. LT 8461/08)

<ul> <li>(4) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 2006-2007, alongwith Audited Accounts.</li> <li>(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Medical Council of India, New Delhi, for the year 2006-2007.</li> <li>(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.</li> </ul>
( Placed in Library, See No. LT 8462/08)
THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): I beg to lay on the Table –
(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal for the year 2008- 2009.
( Placed in Library, See No. LT 8463/08)
(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Coal for the year 2008-2009.
( Placed in Library, See No. LT 8464/08)
(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
(i) Review by the Government of the working of the Coal India Limited, for the year 2006-2007.
(ii) Annual Report (Volumes I and II) of the Coal India Limited, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
( Placed in Library, See No. LT 8465/08)
THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table –
(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

(i) S.O. 2016(E) and S.O. 2017(E) published in Gazette of India dated the  $30^{\rm th}$  November, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of different stretches of National Highway No. 7 (Nagpur-Hyderabad Section) in the State of Andhra Pradesh.

(ii) S.O. 2225(E) published in Gazette of India dated the 31st December, 2007 regarding acquisition of land for

- (widening/four-laning etc.), of National Highway No. 7 (Hyderabad- Bangalore Section) in the State of Andhra Pradesh.
- (iii) S.O. 240 (E) published in Gazette of India dated the 5<sup>th</sup> February, 2008 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 5 (Vijayawada-Visakhapatnam Section) in the State of Andhra Pradesh.
- (iv) S.O. 1944 (E) published in Gazette of India dated the 15<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 7 (Nagpur-Hyderabad Section) in the State of Andhra Pradesh.
- (v) S.O. 350 (E) published in Gazette of India dated the 18<sup>th</sup> February, 2008 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 1 (Jalandhar-Amritsar Section) in the State of Punjab.
- (vi) S.O. 289 (E) published in Gazette of India dated the 11<sup>th</sup> February, 2008 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 26 including construction of bypasses (Jhansi-Lakhnandon Section) in the State of Madhya Pradesh.
- (vii) S.O. 383 (E) published in Gazette of India dated the 20<sup>th</sup> February, 2008 regarding rates of fees to be recovered per trip from users of the Katni Bypass.
- (viii) S.O. 2139(E) published in Gazette of India dated the 17<sup>th</sup> December, 2007 regarding rates of fees to be recovered from the users of the section on the National Highway No. 3 in the State of Madhya Pradesh.
- (ix) S.O. 56(E) published in Gazette of India dated the 9<sup>th</sup> January, 2008 regarding rates of fees to be recovered from the users of four laned stretches, mentioned therein, of National Highway No. 1 in the States of Haryana and Punjab.
- (x) S.O. 57(E) published in Gazette of India dated the 8<sup>th</sup> January, 2008 regarding rates of fees to be recovered from the users of four laned stretches, mentioned therein, of National Highway No. 2 in the States of Jharkhand and West Bengal.
- (xi) S.O. 58(E) published in Gazette of India dated the 8<sup>th</sup> January, 2008 regarding rates of fees to be recovered from the users of four laned stretch of National Highway No. 2 (Koshi-Agra section) in the State of Uttar Pradesh.
- (xii) S.O. 59(E) published in Gazette of India dated the 8<sup>th</sup> January, 2008 regarding rates of fees to be recovered from the users of four laned stretches, mentioned therein, of National Highway No. 2 in the States of Haryana and Uttar Pradesh.
- (xiii) S.O. 80(E) published in Gazette of India dated the 9<sup>th</sup> January, 2008 regarding rates of fees to be recovered from the users of four laned stretch of National Highway No. 24 (Ghaziabad-Hapur section) in the State of Uttar Pradesh.
- (xiv) S.O. 128(E) published in Gazette of India dated the 9<sup>th</sup> January, 2008 regarding rates of fees to be recovered from the users of stretches of National Highway No. 11 in the State of Rajasthan.
- (xv) S.O. 319 (E) published in Gazette of India dated the 8<sup>th</sup> February, 2008 regarding rates of fees to be recovered from the users of four laned stretch of National Highway No. 4 (Gabbur-Devgiri section) in the State of Karnataka.
- (xvi) S.O. 1599 (E) published in Gazette of India dated the 26<sup>th</sup> September, 2007 authorizing District Revenue Officer, Nagapattinam to acquire land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 in the State of Tamil Nadu.
- (xvii) S.O. 1741 (E) and S.O. 1742 (E) published in Gazette of India dated the 12<sup>th</sup> October, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway No. 46 (Krishnagiri-Ranipet Section) in the State of Tamil Nadu.

- (xviii) S.O. 1767 (E) to S.O. 1769 (E) published in Gazette of India dated the 17<sup>th</sup> October, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway Nos .45 and 45B of different sections, in the State of Tamil Nadu.
- (xix) S.O. 1771 (E) to S.O. 1773 (E) published in Gazette of India dated the 17<sup>th</sup> October, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway No. 45B (Tiruchirappalli-Viralimalai-Madurai Section) in the State of Tamil Nadu.
- (xx) S.O. 1824 (E) published in Gazette of India dated the 26<sup>th</sup> October, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 (Karur-Coimbatore Section) in the State of Tamil Nadu.
- (xxi) S.O. 1825 (E) published in Gazette of India dated the 26<sup>th</sup> October, 2007 regarding acquisition of land for building (construction) of Chennai Bypass (Phase-II) connecting National Highway Nos. 4 and 5 in the State of Tamil Nadu.
- (xxii) S.O. 1826 (E) published in Gazette of India dated the 26<sup>th</sup> October, 2007 regarding acquisition of land for construction of Grade Separator at Kathipara Junction on National Highway No. 45 in the State of Tamil Nadu.
- (xxiii) S.O. 1827 (E) published in Gazette of India dated the 26<sup>th</sup> October, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 (Karur-Coimbatore Section) in the State of Tamil Nadu.
- (xxiv) S.O. 1831 (E) published in Gazette of India dated the 26<sup>th</sup> October, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation
- of National Highway No. 7 (Bangalore-Salem-Madurai to Madurai-Kanniyakumari Sections) in the State of Tamil Nadu.
- (xxv) S.O. 1902 (E) published in Gazette of India dated the 12<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 (Thanjavur-Tiruchirappalli Section) in the State of Tamil Nadu.
- (xxvi) S.O. 1903 (E) and S.O. 1904 (E) published in Gazette of India dated the 12<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway No. 46 (Krishnagiri-Ranipet Section) in the State of Tamil Nadu.
- (xxvii) S.O. 1932 (E) published in Gazette of India dated the 24<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 45B (Tiruchirappalli-Viralimalai-Madurai Section) in the State of Tamil Nadu.
- (xxviii) S.O. 1942 (E) published in Gazette of India dated the 15<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 66 (Pondicherry-Tindivanam Section) in the State of Tamil Nadu.
- (xxix) S.O. 1943 (E) published in Gazette of India dated the 15<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 (Thanjavur-Tiruchirappalli Section) in the State of Tamil Nadu.
- (xxx) S.O. 1948 (E) published in Gazette of India dated the 16<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 (Karur-Coimbatore Section) in the State of Tamil Nadu.

(xxxi) S.O. 1949 (E) published in Gazette of India dated the 16<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Salem – Karur section) in the State of Tamil Nadu.

(xxxii) S.O. 1953 (E) published in Gazette of India dated the 16<sup>th</sup> November, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.

(xxxiii) S.O. 2079 (E) published in Gazette of India dated the 4<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 45B (Tiruchirappalli-Viralimalai-Madurai Section) in the State of Tamil Nadu.

(xxxiv) S.O. 2080 (E) published in Gazette of India dated the 4<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 45 (Tindivanam-Villupuram-Tiruchirappalli Section) in the State of Tamil Nadu.

(xxxv) S.O. 2083 (E) published in Gazette of India dated the 4<sup>th</sup> December, 2007 authorising Special District Revenue Officer (Land Acquisition), Kancheepuram to acquire land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 205 in the State of Tamil Nadu.

(xxxvi) S.O. 2084 (E) published in Gazette of India dated the 4<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 66 (Pondicherry-Tindivanam Section) in the State of Tamil Nadu.

(xxxvii) S.O. 2085 (E) published in Gazette of India dated the 4<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and

operation of National Highway No. 45 (Trichy-Dindigul Section) in the State of Tamil Nadu.

(xxxviii) S.O. 2106 (E) published in Gazette of India dated the 7<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 (Karur-Coimbatore Section) in the State of Tamil Nadu.

(xxxix) S.O. 2107 (E) published in Gazette of India dated the 7<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.

(xl) S.O. 2109 (E) and S.O. 2110 (E) published in Gazette of India dated the 7<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Krishnagiri-Thoppur Ghat Section) in the State of Tamil Nadu.

(xli) S.O. 2111 (E) published in Gazette of India dated the 7<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.

(xlii) S.O. 2136 (E) published in Gazette of India dated the 17<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 67 (Thanjavur-Tiruchirappalli Section) in the State of Tamil Nadu.

(xliii) S.O. 2155 (E) and S.O. 2156 (E) published in Gazette of India dated the 18<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway No. 45B (Madurai-Aruppukottai-Thoothukkudi Section) in the State of Tamil Nadu.

(xliv) S.O. 2181 (E) published in Gazette of India dated the 26<sup>th</sup> December, 2007 regarding acquisition of land for the public purpose of construction, maintenance, management and operation of Chennai Bypass (Phase-II) connecting National Highway Nos. 4 and 5 in the State of Tamil Nadu.

(xlv) S.O. 2220 (E) published in Gazette of India dated the 28<sup>th</sup> December, 2007 regarding acquisition of land

for building (widening/four-laning etc.) maintenance, management and operation of National Highway No. 7 (Krishnagiri-Thoppur Ghat Section) in the State of Tamil Nadu.

(xlvi) S.O. 2221 (E) and S.O. 2222 (E) published in Gazette of India dated the 28<sup>th</sup> December, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway No. 47 (Salem-Coimbatore Section) in the State of Tamil Nadu.

(2) Statement (Hindi and English versions) for showing reasons for delay in laying the papers at item No. (iv) of (1) above.

( Placed in Library, See No. LT 8466/08)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): I beg to lay on the Table -

- (1) A copy each of the following Detailed Demands for Grants (Hindi and English versions):-
  - (i) Department of Atomic Energy for the year 2008-2009.

( Placed in Library, See No. LT 8467/08)

(ii) Department of Space for the year 2008-2009.

( Placed in Library, See No. LT 8468/08)

- (2) A copy each of the following Outcome Budgets (Hindi and English versions):-
  - (i) Department of Atomic Energy for the year 2008-2009.

( Placed in Library, See No. LT 8469/08)

(ii) Department of Space for the year 2008-2009.

( Placed in Library, See No. LT 8470/08)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY): I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2006-2007.
  - (ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table –

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Environment (Protection) Act, 1986:-
  - (i) S.O. 1960 (E) published in Gazette of India dated the 19<sup>th</sup> November, 2007 constituting the State Level Environment Impact Assessment Authority, Punjab, comprising of Chairman, Member and Member-Secretary mentioned therein.
  - (ii) S.O. 2126 E) published in Gazette of India dated the 13<sup>th</sup> December, 2007 constituting the State Level Environment Impact Assessment Authority, Puducherry, comprising of Chairman, Member and Member-Secretary mentioned therein.
  - (iii) S.O. 162 E) published in Gazette of India dated the 29<sup>th</sup> January, 2008 constituting the State Level Environment Impact Assessment Authority, Chhatisgarh, comprising of Chairman, Member and Member-Secretary mentioned therein.
  - (iv) S.O. 48 (E) published in Gazette of India dated the 8<sup>th</sup> January, 2008 constituting the State Level Environment Impact Assessment Authority, Jammu and Kashmir, comprising of Chairman, Member and Member-Secretary mentioned therein.
  - (v) S.O. 2019(E) published in Gazette of India dated the 30<sup>th</sup> November, 2007 making certain amendments in the Notification No. S.O. 884(E) dated the 19<sup>th</sup> December, 1996.
  - (vi) S.O. 49 (E) published in Gazette of India dated the 8<sup>th</sup> January, 2008 constituting the State Level Environment Impact Assessment Authority, Madhya Pradesh, comprising of Chairman, Member and Member-Secretary mentioned therein.
  - (vii) S.O. 2228 (E) published in Gazette of India dated the 31<sup>st</sup> December, 2007 making certain amendments in the Notification No. S.O. 671 (E) dated the 30<sup>th</sup> September, 1996.

( Placed in Library, See No. LT 8472/08)

(2) A copy of the Notification No. S.O. 2125 (E) (Hindi and English versions) published in Gazette of India dated the 13<sup>th</sup> December, 2007 directing that the all proposals relating to development in Doon Valley will be examined by the procedure mentioned therein issued under section 5 of the Environment Protection Act, 1986.

( Placed in Library, See No. LT 8473/08)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 2008-2009.

( Placed in Library, See No. LT 8474/08)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): I beg to lay on the Table -

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for the year 2008-2009.

( Placed in Library, See No. LT 8475/08)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of External Affairs for the year 2008-2009.

( Placed in Library, See No. LT 8476/08)